

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00157/2018

Tuesday, this the 10th day of July, 2018

CORAM:

**Hon'ble Dr. K.B. Suresh, Judicial Member
Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

1. Unnikrishnan M., aged 30 years, S/o. Mani V.,
Pointsman A, Mangalore Central Railway Station,
Mangalore., Residing at : Puthan Veedu, Pandinjarethara,
Erimayur PO, Palakkad – 678 546, Mob:9744457370.
2. Satheesh C., aged 38 years, S/o. Chami A.,
Pointsman A, Mangalore Central Railway Station,
Mangalore, Residing at : Orumanagar,
Kallingal, Thiruvalathur (PO), Palakkad-678 551,
Mob.: 8848027217.
3. K.V. Vinod, aged 36 years, S/o. C.T. Unnikrishnan,
Pointsman 'A', Lakkidi Railway Station, Shoranur,
Palakkad, Residing at Karuvadathodi House, Gandhiseva
Sadan, Perur PO, Palakkad – 679302, Mob.-9447838075.
4. M. Sunilkumar, aged 40 years, S/o. A. Madhavan,
Pointsman 'A', Palakkad Town Railway Station, Palakkad,
Residing at – Mannarkat Parambu, Kadakkode,
Karingappuly (PO), Palakkad – 678551.
5. Radhakrishnan A, aged 36 years, S/o. M.N. Appunni,
Pointsman A, Payyanur Railway Station, Payyanur, Kannur,
Residing at : Karthiks Nivas, Malamchitty, Kuthanur (PO),
Palakkad – 678 721, Mob. 7736245152.
6. Sangeetha T.S., aged 25 years, D/o. T.M. Swami,
Pointsman A, Payyanur Railway Station, Payyanur, Kannur,
Residing at – Keezhedath House, Vellassery (PO), NIT via,
Kattangal, Kozhikode – 673 661, Mob.8304843631.
7. Arunkumar P.V., aged 34 years, S/o. K.M. Vijayan, Pointsman A,
Edakkad Railway Station, Edakkad PO, Kannur, Residing at
Padakkottu House, Keyakkunnu (PO), Nelliambam, Wayanad-
670 721, Mob.9744900972.

8. Nimisha Bhanu C.K., aged 33 years, S/o. Bramanandan C.K., Pointsman A, Edakkad Railway Station, Edakkad PO, Kannur, Residing at : Sreelakshmi House, Perunthattil PO, Thalassery via, Kannur – 670107, Mob.9447917865.
9. Preeja R., aged 38 years, S/o. Ramakrishnan C., Pointsman A, Mangalore Central Railway Station, Mangalore, Residing at – Chembuzhy House, Cheramangalam PO, Palakkad- 678703, Mob-09008490112.
10. D.P. Daneesh, aged 31 years, S/o. Dayanandan, Pointsman A, Mangalore Central Railway Station, Mangalore, Residing at - Ragamalika, Ayanikkad (PO), Irigal, Kozhikode – 673 521, Mob.9048302474.
11. Samritha M., aged 40 years, S/o. P. Mani, Pointsman A, Mangalore Central Railway Station, Mangalore, Residing at – Kallayil House, Melarcode PO, Palakkad – 678 703, Mob-9645214057.
12. K.M. Nowshad, aged 34 yeears, S/o. I.K. Muhammed, Pointsman A, Palakkad J/N Railway Station, Palakkad, Residing at – Kundukad House, Kamba, Kinavallur PO, Palakkad, Mob.-9846295673.
13. Jiji K., aged 29 years, S/o. Kesavan, Pointsman A, SMR Office, Calicut, Residing at – Malayamkuzhi House, Kumaramputhur, Pallavur PO, Palakkad – 678 688, Mob.9496972884.
14. H. Shajideen, aged 30 years, S/o. K.S. Hamsa, Pointsman A, Shornur Railway Station Manager, Shornur, Residing at – Therodumparambil House, Ayyarmala, Thenur (PO), Palakkad – 678 612, Mob. 9846098521.
15. N. Girinath, aged 29 years, S/o. N. Gobinathan, Pointsman A, Shornur Railway Station Manager, Shornur, Residing at : Navayathodi House, Mannanur (PO), Kavalappara – 679523, Mob.-984791878. **Applicants**

(By Advocate – Mr. U. Balagangadharan)

V e r s u s

- 1 Union of India, represented by General Manager, Southern Railway, Park Town, Chennai – 3.
2. Additional Divisional Railway Manager, Divisional Office, Palakkad Division, Southern Railway, Palakkad – 678 002.

3. Senior Divisional Personnel Officer,
Palakkad Division, Divisional Office,
Southern Railway, Palakkad – 678 002. **Respondents**

(By Advocate – Mr. Asif K.H.)

This Original Application having been heard on 10.07.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: Dr. K.B. Suresh, Judicial Member -

Learned counsel for the applicants submitted that since the Railway had withdrawn the notification the OA has become infructuous. Therefore, the Original Application is dismissed as infructuous. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(DR. K.B. SURESH)
JUDICIAL MEMBER**

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List of Annexures of the applicants

Annexure A-1- True copy of the office order No. J/P677/VIII/PMA/Vol.VI, dated 28.3.2017 issued by the third respondent.

Annexure A-2- True copy of the letter No. J/P531/II/TE/Prq/Vol.V, dated 29.12.2017 issued by the 3rd respondent.

Annexure A-3- True copy of the application dated 15.1.2018 submitted by the applicant.

Annexure A-4- True copy of the notification No. V/P.608/I/JE/P.way/LDCE/Vol.I, dated 5.7.2017 issued on behalf of the 3rd respondent.

Annexure A-5- True copy of the Railway Board order bearing No. 2013/TT-1/7/6/1 dated 21.1.2013.

Annexure A-6- True copy of the OM No. AB-14017/612009-Estt (RR) issued by the DoPT dated 30.4.2010.

List of Annexures of the Respondents

Nil
